

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 7064 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Tirap,
Changlang and Longding, Khonsa, Arunachal Pradesh.

Dated Guwahati, 27th November, 2019.

Sub:- Cancellation of Casual leave.

Ref:- Email dated 25.11.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for fo cancellation of casual leave on 27.11.2019, has been granted.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

7066

Memo NO.HC.VII-21/2008/7065-A, dated 27.11.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

Relax

JT. REGISTRAR (VIGILANCE)

Relax